

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 127
ANSWERED ON 26/07/2022

BENEFICIARIES UNDER PMAY-G

*127. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of applications received and the eligible beneficiaries under Pradhan Mantri Awas Yojana - Gramin (PMAY-G) during each of the last three years, State-wise;
- (b) the targets fixed and achievements made under the yojana till date, State-wise;
- (c) whether any steps are being taken by the Government to ensure 100 percent housing for all families in the rural areas of the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (d): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PART (a) to (d) OF LOK SABHA STARRED QUESTION NO. 127 TO BE ANSWERED ON 26.07.2022 REGARDING BENEFICIARIES UNDER PMAY-G

(a) Under PMAY-G, the target is the construction of 2.95 crore houses to achieve the objective of “Housing for All” in rural areas. Under PMAY-G, the beneficiaries have been identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 20.07.2022, a total of 2.15 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to be left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured in the Awaas+ Survey, 2018. The Survey was conducted during January, 2018 and 7th March, 2019. In this exercise, the States/UTs have uploaded details of additional households. In order to fill the gap of 80 lakh houses (2.95C-2.15), Awaas+ data is being utilized. Out of this, a target of 63.68 lakh has been allocated to the States/UTs till date.

No application from households is required under PMAY-G as beneficiaries are identified from the PWL of PMAY-G based on SECC 2011 and finalised Awaas+ list.

(b) The State-wise details of target fixed and achievement made under the scheme till date is given in **Annexure**.

(c) & (d) The Ministry has taken the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry.
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 127 TO BE ANSWERED ON 26.07.2022 REGARDING BENEFICIARIES UNDER PMAY-G

State/UT-wise details of target fixed and achievements (as on 20.07.2022) under PMAY-G.

(units in no.)

SNo	State/UT	Target allocated to States/UTs by MoRD	Total houses constructed
1	Arunachal Pradesh	41,596	5,139
2	Assam	19,13,026	5,88,326
3	Bihar	38,83,611	26,09,969
4	Chhattisgarh	10,97,150	8,25,282
5	Goa	1,707	133
6	Gujarat	4,49,167	3,81,977
7	Haryana	30,789	21,014
8	Himachal Pradesh	15,483	10,200
9	Jammu and Kashmir	2,01,633	91,953
10	Jharkhand	16,03,268	12,26,387
11	Kerala	42,212	20,311
12	Madhya Pradesh	37,89,400	26,05,232
13	Maharashtra	15,05,983	8,31,859
14	Manipur	46,166	15,035
15	Meghalaya	81,677	30,316
16	Mizoram	20,518	5,536
17	Nagaland	24,775	4,239
18	Odisha	26,95,837	16,95,941
19	Punjab	41,117	23,170
20	Rajasthan	17,33,959	13,18,243
21	Sikkim	1,409	1,070
22	Tamil Nadu	8,17,439	3,70,658
23	Tripura	2,82,238	1,10,400
24	Uttar Pradesh	26,15,951	25,75,399
25	Uttarakhand	29,052	22,341
26	West Bengal	34,82,359	33,40,432
27	Andaman and Nicobar	1,337	1,117
28	Dadra and Nagar Haveli & Daman and Diu	6,831	2,160
29	Lakshadweep	45	45
30	Puducherry*	-	-
31	Andhra Pradesh	2,56,270	46,707
32	Karnataka	3,07,746	1,01,630
33	Telangana*	-	-
34	Ladakh	1,992	1,428
	Total	2,70,21,743	1,88,83,649

* Puducherry and Telengana are not implementing PMAY-G.
